

2016
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5649 – A

Dated, Calcutta, the 14th December, 2016

From : Subhasis Dasgupta
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts**
Including Andaman & Nicobar Islands
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

Sub. : Filling up of one post of Assistant Director (Law) in SVP National Police Academy, Hyderabad on deputation for a period of one year.

Sir,

With reference to the subject captioned above, I am directed to inform that a letter bearing No.15011/4/2015-Estt. dated 22.11.2016 alongwith its enclosures, as received from Sardar Vallabhbhai Patel National Police Academy, Hyderabad (Government of India : Ministry of Home Affairs), inviting application in connection with filling up of one post of Assistant Director (Law), on deputation for a period of 1 (one) year, for the said academy, has been **uploaded** in the website of the Hon'ble Court at Calcutta (www.calcuttahighcourt.nic.in) for information of the officers of West Bengal Judicial Service, fulfilling the eligibility criteria as mentioned in Annexure-I of the said circular.

As such, I am to request you to inform the eligible and willing judicial officers to visit the said website and download the content and forward the filled in application (in prescribed proforma) alongwith requisites, if any sought for, so as to reach the Office of the undersigned **on or before 17.12.2016** for consideration of the Hon'ble Court and onward transmission of the application to the appropriate authority.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

सरदार वल्लभभाई पटेल राष्ट्रीय पुलिस अकादमी
SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY
(भारत सरकार : गृह मंत्रालय) : (Government of India : Ministry of Home Affairs)
हैदराबाद - 500 052 : Hyderabad - 500 052

No.15011/4/2015-Estt.
To

Dated 22nd November, 2016.

- 1) All Ministries / Departments of Government of India.
- 2) The Chief Secretaries to Governments of all States / UTs.
- 3) The Directors General / Inspectors General of all States / UTs.
- 4) The Heads of all CAPFs.
- 5) High Courts of all States / UTs.
- 6) All Recognised Universities.

Sub: Nominations for filling up one post of Assistant Director (Law) in the SVP National Police Academy, Hyderabad on deputation for a period of one year -Reg.

* * *

Sir,

Nominations are invited for one post of "Assistant Director (Law)", General Central Service Group-A, Gazetted, Non-Ministerial, in this Academy on deputation for a period of one year.

2. The eligibility criteria (educational qualifications, experience, etc.) and details of the post are furnished in the enclosed **Annexure - I**. The candidates who apply for the post will not be allowed to withdraw their candidature subsequently.

3. It is requested that the above post may kindly be circulated among all Departments / Institutions / Offices under your charge and also hosted on their websites. The nominations of eligible officers along with, (a) their bio-data in the prescribed proforma (**Annexure - II**) duly attested, (b) Attested copies of Annual Confidential Reports for the last five years (from 2011-12 to 2015-16), (c) details of major and minor penalty for the last 10 years and (d) Certificate(s) of Integrity, Vigilance and Cadre Clearance, may please be forwarded to this Academy **through proper channel** at the earliest and in any case not later than six weeks (42 days) from the date of issue of this letter. The details including Prescribed Proforma and eligibility conditions etc are also available on SVP NPA website : www.svpnpa.gov.in.

4. Application received after the last date or application incomplete in any respect or those not accompanied by the documents/information mentioned in para 3 above will **NOT** be considered. The Cadre Authorities may ascertain that the particulars of the nominated officers are correct as per the service records and meeting the eligibility criteria. While forwarding the nominations, the present post, pay scale of the post held by the officer and basic pay, of the nominated officers may please be indicated without fail.

5 This is issued with the approval of Director.

Yours faithfully,

Encl: Annexure- I & II.


(R. Malar Vizhi)
Deputy Director(Estt)

Copy for favour of information to :

1. The Secretary to the Government of India, Ministry of Home Affairs, North Block, New Delhi - 110 001.
2. The Secretary, Union Public Service Commission (UPSC), Dholpur House, Shahjahan Road, New Delhi - 110 069.

Annexure – I

Details of the post of Assistant Director(Law) in the SVP National Police Academy, Hyderabad – 500 052 (for one year deputation)

S No.		
1	Name of the Post	Assistant Director (Law)
2	Classification of the Post	General Central Service Group 'A' Gazetted Non-Ministerial
3	Scale of Pay	(a)For serving State Judicial Officers: Rs.39530 – 54010/- (State Judicial Scale) (b)For IPS Officers: Level-11 : Rs.67700 – 208700/- [Revised] (c)For Non-IPS Officers / Non-Judicial Officers: Level-11 : Rs.67700 – 208700/- [Revised]
4	DA, HRA & Other allowances	As admissible under the Central Government Orders from time to time.
5	Training Allowance	30% on Band Pay and Grade Pay [on pre-revised scale of pay] as Training Allowance reduced by Special Pay / Deputation Allowance as per Rules.
6	Method of Recruitment	By Deputation.
7	Eligibility Criteria:	(a)Members of the State Judicial Service in the scale of pay Rs.39530 – 54010 (State Judicial Scale) working as Civil Judges, with 5 years of service. (b)IPS Officers Level in the Pay Matrix Level-11 : Rs.67700-208700/- (pre-revised: PB-3 + GP Rs.6600/-) possessing a Degree in Law. (c)Assistant Professor(Law) with 7 years teaching and research experience in the law subject of which atleast 3 years should be in a University or Institution recognised by UGC or a National Level training institution and possessing Master's degree in Law. Desirable: M.Phil / Doctorate Degree in the concerned subject from a recognised University.
8	Nature of duties	To impart training in law subjects to the trainees attending various courses in the Academy. Such other duties entrusted to him / her time to time in connection with training programmes, etc.


 (KSS Balasubrahmanyam)
 Administrative Officer(Estt)

CURRICULUM VITAE PROFORMA [For the post of Assistant Director(Law)]

1. Name of the Candidate :
(in Block Letters)
2. Date of Birth :
(in Christian era)
3. Date of retirement under :
Central/State Government Rules.
4. Educational Qualifications :
5. Whether Educational and other qualifications :
required for the post are satisfied. (If any
qualification has been treated as equivalent to
the one prescribed in the Rules, state the
authority for the same)

	Qualification/ Experience Required	Qualifications/ Experience possessed by the officer
Essential	(1) (2) (3)	
Desired	(1) (2)	

6. Please State clearly whether in the light :
of entries made by you above, you meet
the requirement of the post.
7. Details of Employment, in chronological order. Enclose a separate sheet duly
authenticated by your signature, if the space below is insufficient.

Office / Institution	Post held on regular basis	From	to	Scale of pay and basic pay	Nature of duties (in detail)

8. Nature of present employment i.e. :
Ad-hoc or Temporary or Quasi-
Permanent or Permanent.

: 2 :

9. In case the present employment is held on deputation/contract basis, please state -
- a) The date of initial appointment :
 - b) Period of appointment on deputation/contract. :
 - c) Name of the parent office/ Organization to which you belong. :
10. Additional details about present employment
- Please state whether working under (indicate the name of your employer against the relevant column)
- a) Central Govt.
 - b) State Govt.
 - c) University
 - d) Others
11. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade. :
12. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale. :
13. Total emoluments per month now drawn. [Basic Pay+ GP & Total emoluments] with latest salary slip in case other than central govt. pay scales: :
14. Additional information, if any, which you would like to mention in support of your suitability for the post. (This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement) (Note: Enclose a separate sheet, if the space is insufficient). :
15. Please state whether you are applying for deputation :

16. Whether belongs to SC / ST :

17. Remarks :
(The candidates may indicate information with regard to (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional Bodies/institutions/societies and (iv) any other Information.
(NOTE:-Enclose a separate sheet if the space is insufficient)

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information / details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed / withheld.

Signature of the Candidate

Station :

Date :

Address _____

Contact Mobile No. _____

e-mail ID: _____

Certification by the Employer / Cadre Controlling Authority

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He / She possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he / she will be relieved immediately.

2 Also certified that;

- i) There is no vigilance or disciplinary case pending / contemplated against Shri / Smt
- ii) His / Her integrity is certified.
- iii) His / Her CR Dossier in original is enclosed / photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- iv) No major / minor penalty has been imposed on him / her during the last 10 years Or A list of major / minor penalties imposed on him / her during the last 10 years is enclosed.(as the case may be)

Countersigned

(Employer / Cadre Controlling Authority with seal)